

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 10-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete qua respondent No.2 but no one has entered appearance on his behalf.

As per High Court report, respondent No.1 has died. Ld.counsel for the appellant shall file the death certificate within four weeks

Some pages of High Court & Trial Court's records are in vernacular language. Let the records be sent back to the concerned Courts for translation into English language and thereafter the same may be remitted to this Court.

List the matter again on 08.02.2019.

RAJESH KUMAR GOEL
Registrar

SB

